

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT – 2

ITEM No.225- IA/680(AHM)2022
In
CP(IB) 88 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Indu Corporation Pvt Ltd

.....**Applicant**

V/s

Shree Narmada Architectural Systems Ltd

.....**Respondent**

Order delivered on 11/12/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/ Liquidator	:	Mr. Nipun Singhvi, Advocate a.w. Ms. Pragati Tiwari, Advocate
For the Respondent	:	Mr. Rajiv Chawla, Advocate for Mr. Arjun Sheth, Advocate R-2/UCO Bank Mr. Shyamdhara Upadhyay, Advocate i/b. Intralegal for PNB

ORDER

List the matter on 06.02.2024 for filing financial statement of assets and liabilities as on the date of filing the application by the Liquidator.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)